

Airlines by Air India. No royalty was payable to Saudi Arabian Airlines during the years 1984 and 1985 as they had participated in Haj operations.

(d) Normal IATA fare Bombay-Jeddah-Bombay and Delhi-Jeddah-Delhi is common rated at Rs. 8552.00 since 1983 and has remained constant since then.

(c) No, Sir.

(f) Does not arise.

Setting up of Separate Department of Pesticides

4295. DR. CHINTA MOHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government propose to set up a separate Department of Pesticides in view of the pollution hazards created by pesticides to help monitor and take corrective action; and

(b) whether any studies have been conducted and are in progress giving precise information on pesticide levels in human beings, including in blood and fat levels and if so, whether these are within international permissible limits and if not, corrective steps/strategy proposed ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) There is no such proposal before the Ministry of Health and Family Welfare.

(b) Yes, Sir. The studies done so far have generally indicated the existence of a higher residuary level of pesticides in the human bodies than is generally desirable. The matter is receiving the attention of Ministry of Agriculture.

Tax Exemptions for Privately Owned Palaces, Forts etc.

4296. SHRI DIGVIJAY SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether suggestions have been made in the way of tax exemptions to privately owned palaces, forts and historical

homes as a measure of preventing their decay;

(b) whether to preserve our historical and cultural heritage, such measures are considered important; and

(c) if so, the progress made by the National Council of Arts where all such proposals for conservation are being processed ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) Yes, Sir.

(b) Yes, Sir.

(c) Apart from measures for conservation of cultural heritage, the National Council of Arts has under consideration the question of provision for tax exemption on donations to recognised cultural bodies. Follow up action is being taken.

Dombivali Railway Terminus

4297. SHRI S.G. GHOLAP : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that it is an old demand of Dombivali passengers to have Dombivali as Railway Terminus; and

(b) if so, what is the progress in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) It is not operationally feasible as it will affect the utilization of rakes and line capacity.

Diesel Engine Shed at Madhupur

4298. SHRI SALAHUDDIN : Will the Minister of TRANSPORT be pleased to state :

(a) whether there is any proposal to construct a diesel Engine shed at Madhupur; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) There is no proposal to construct a diesel shed at Madhupur.

(b) Does not arise.

[*Translation*]

Targets set for Shipbuilding and Ship Repairs in Cochin Shipyard

4299. SHRI C. JANGA REDDY : Will the Minister of TRANSPORT be pleased to state the targets set for shipbuilding and ship repair in Cochin Shipyard for the current year and the next year separately ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : The targets set for shipbuilding and ship repair in Cochin Shipyard for the year 1985-86 and 1986-87 are:—

	1985-86	1986-87
Shipbuilding	50,000 DWT	45,000 DWT*
Ship repair	Rs. 7 crores	Rs. 8 crores

* The targets will be suitably revised based on additional orders secured.

[*English*]

Master Plan for Development of Vishakhapatnam Port

4300. SHRI V. TULSIRAM : Will the Minister of TRANSPORT be pleased to state :

(a) whether Master Plan for the Development of Visakhapatnam Port in Andhra Pradesh is under consideration of Government; and

(b) if so, the details thereof and the time by which it is expected to be implemented ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b). In August, 1982, Visakhapatnam Port Trust had forwarded to this Ministry the Master Plan and the land use plan for

their Port based on the overall Master Plan of the Port drawn up earlier by their Consultants. The Vizag Port has indicated that as the master plan already drawn up by them is adequate to cover the port development for a period of about 15 years, no further work is being done on this by them.

The Master Plan provides for creation of additional berthing facilities in the outer harbour and conversion of existing jetties into regular berths in the inner harbour.

The actual implementation time will depend upon the necessity for development of new berthing facilities and the financial resources available.

Use of Synthetic Birth Control Vaccine

4301. DR. D.N. REDDY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are aware of a synthetic birth control vaccine discovered and put to use in Adelaide in Australia for the first time; and

(b) whether Government propose to introduce the same vaccine in India also ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) and (b). The World Health Organisation has taken up Phase human Clinical Trials in Australia of a Synthetic birth control vaccine. The question of its introduction in India can arise only after the immunogenicity and efficacy of the vaccine has been determined.

Persons Affected by Goitre

4302. SHRIMATI USHA CHAUDHARY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of persons affected by goitre in various parts of the country;

(b) whether the disease is emerging in new areas; and